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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No.482/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> October 2017, 10.30 A.M

Name of the Company		ICICI Bank Limited -Vs- Eastern Gases Limited	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Joy Saha, Sr. Advocate  
2) Mr. Arishiek Guha, Advocate  
3) Ms. Ayesha Das, officer of the Bank  
4) Ms. Arundhati Iyer, officer of the Bank.

for Financial Creditor  
Arishiek Guha  
Advocate  
9/10/17

1) VIKAS BAIYTA  
2) ARGHA CHOWDHURY

for Corporate Debtor

ORDER

Vikas Baiyta  
9/10/17

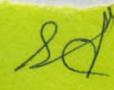
Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor made a request that time may be given for filing reply. Prayer is allowed. 3 days' time is granted for filing

reply with a copy in advance to the opposite party. Thereafter, rejoinder, if any, may be filed by 13/10/2017.

List the matter on 16/10/2017 for admission.

  
(Jinan K.R.)  
Member (J)

  
(Vijai Pratap Singh)  
Member (J)